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\* IN THE HIGH COURT OF DELHI AT NEW DELHI + W.P.(C) 8509/2022

BANWARI LAL

..... Petitioner

Through: Ms. Shyel Trehan, Mr. Chirayu Jain,

Mr. Rohan Poddar & Ms. Sakshi

Dewangan, Advs.

versus

DELHI BUILDING AND OTHER CONSTRUCTION WORKERS WELFARE BOARD & ORS. ..... Respondents

Through: Mr. Abhay Dixit and Mr.Ankit

Kumar, Advocates for R-1. (M-

9654452476)

Mr. Nipun Katyal, Adv. for R-2 & 3.

(M: 9999346557)

**CORAM:** 

JUSTICE PRATHIBA M. SINGH

<u>ORDER</u>

**%** 29.05.2023

- 1. This hearing has been done through hybrid mode.
- 2. Submissions have been heard in part.
- 3. List for further hearing on 9<sup>th</sup> August, 2023.
- 4. This shall be treated as part-heard matter.

PRATHIBA M. SINGH, J.

MAY 29, 2023

Rahul